NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE PARTIES: Shri Sudeep Rawal

V/s. M/s. Onkar Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

1. VIKas K. Singh

DESIGNATION

SIGNATURE

Advocate for Respondent No.3 You Adv. K.S. Aiyor

ORDER

C.P. No. 64/397-398/CLB/MB/2011

- On the date of hearing, Ld. Advocate Mr. Vikas K. Singh appeared on behalf of Respondent No.3.
- 2. Ld. Advocate for Respondent No.3 is seeking time. Adjournment Granted.
- 3. On the next date of hearing i.e. on 14th December, 2016, the matter shall be proceeded ex-parte qua the Petitioner if no one appears from the Petitioner's side.
- 4. This date to be communicated to the Petitioner by the Ld. Advocate representing the Respondent No.3.
- 5. Further, Ld. Advocate for Respondent No.3 has given an undertaking in the Court that the requisite authority shall be filed in this Court with in a couple of days.

Dated: 26.10.2016

sd/-**Shri M.K. Shrawat** Member (Judicial)